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1173. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

[26 July, 2017]

- (a) whether it is a fact that Government has requested all NGOs registered under FCRA to validate their foreign contribution designated bank accounts by giving a fixed time-frame;
 - (b) if so, details thereof; and
- (c) how many NGOs have registered under FCRA to receive donations and how many of them have been validated till now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Yes Sir, a number of FCRA registered NGOs with invalid bank accounts were asked to validate the same within 15 days. The list of the NGOs is available on MHA's web portal fcraonline.nic.in.

(c) Close to 25000 NGOs are registered under FCRA, 2010 and as per record, over 20,000 NGOs have their valid bank account number.

Probe into encounter of alleged SIMI terrorist

1174. SHRI KAPIL SIBAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the probe into the encounter of the alleged SIMI terrorist in Madhya Pradesh is not being done by NIA but Madhya Pradesh police, if so, the details thereof;
- (b) whether the Central Government agrees to the statement made by the State Home Minister 'The encounter is unquestionable and it will not be probed by NIA', if so, the reasons therefor, and
- (c) details of encounter report which was to be submitted to National Human Rights Commission within six weeks, if no report has been submitted, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Investigation of the case relating